

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/3549/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 18th August, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-57/3323, dtd. 17.08.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 26.08.2021, after Court hours, till the morning of 31.08.2021, has been granted. The Addl. District & Sessions Judge, FTC, Sivasagar and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

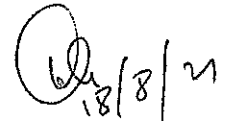
Sd/.

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/3556/A, dated 18.8.2021

Copy to:

✓ The Project Manager, Gauhati High Court



JT.REGISTRAR (VIGILANCE)

